

APRIL 3, 1961

Rajya Sabha

12.25 hrs.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE****DESPATCH OF TROOPS FROM LISBON TO GOA**

**Shri Indrajit Gupta** (Calcutta—South West): Under rule 197, I beg to call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:—

“The despatch of 1,600 Portuguese troops from Lisbon to Goa.”

The Parliamentary Secretary to the Minister of External Affairs (**Shri Sadath Ali Khan**): Government have seen reports in the press that a merchant ship, S. S. Nyassa, of the National Company of Navigation, Lisbon, has been chartered by the Portuguese authorities to carry about 1,600 Portuguese troops from Portugal to Goa. The ship sailed from Lisbon on 8th March, 1961. These troops are stated to be in replacement of troops who have finished their term of service in Goa and Daman.

Government are aware that there are substantial numbers of Portuguese troops still in the Portuguese possessions of Goa, Daman and Diu but would attach no special significance to the present movement reported.

**Shri Indrajit Gupta**: May I know whether apart from these press reports, our Government have any means of verifying whether these 1,600 troops are really replacements or reinforcements to the existing Portuguese garrisons in Goa, and also whether Government's attention has been drawn to a report, I think, of only a couple of days ago, that Portugal has announced plans for a civil defence organisation in her overseas provinces? In other words, is there any information that the civilian population of Goa may also be conscripted in the name of defence into some sort of semi-military preparations?

**The Prime Minister and Minister of External Affairs (Shri Jawa-**

**harlal Nehru**): We have no direct means of verifying any accounts about Portuguese activities. Naturally, we receive other information too from various sources, which sometimes helps us to find out if it is true or not; except this piece of news direct means we have none.

As for the second matter raised by the hon. Member, I have no information about it.

12.27 hrs.

**PAPERS LAID ON THE TABLE****NOTIFICATION UNDER COMPANIES ACT**

**The Minister of Industry (Shri Manubhai Shah)**: I beg to lay on the Table a copy of Notification No. GSR. 414 dated the 22nd March, 1961, making certain alterations in Schedule VI of the Companies Act, 1956, under sub-section (3) of section 641 of the said Act.

[Placed in Library. See No. LT-2797/61.]

**DISPLACED PERSONS (COMPENSATION AND REHABILITATION) THIRD AMENDMENT RULES**

**The Deputy Minister of Rehabilitation (Shri P. S. Naskar)**: I beg to lay on the Table a copy of the Displaced Persons (Compensation and Rehabilitation) Third Amendment Rules, 1961, published in Notification No. GSR. 370, dated the 18th March, 1961, under sub-section (3) of section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1954.

[Placed in Library. See No. LT-2798/61.]

12.28 hrs.

**MESSAGE FROM RAJYA SABHA**

**Secretary**: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

“In accordance with the provisions of rule 97, of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am

directed to enclose a copy of the Orissa State Legislature (Delegation of Powers) Bill, 1961, which has been passed by the Rajya Sabha at its sitting held on the 30th March, 1961."

12.28½ hrs.

**ORISSA STATE LEGISLATURE  
(DELEGATION OF POWERS) BILL**

LAI'D ON THE TABLE—AS PASSED BY  
RAJYA SABHA

Secretary: Sir, I lay on the Table of the House the Orissa State Legislature (Delegation of Powers) Bill, 1961, as passed by Rajya Sabha.

12.28½ hrs.

**PRESIDENT'S ASSENT TO BILL**

Secretary: I also lay on the Table of the House the Orissa Appropriation (Vote on Account) Bill, 1961, passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 27th March, 1961.

12.32½ hrs.

**PUBLIC ACCOUNTS COMMITTEE**

**THIRTY-FIFTH REPORT**

Shri Barman (Cooch-Bihar-Reserved—Sch. Castes): I beg to present the Thirty-fifth Report of the Public Accounts Committee on the Appropriation Accounts (Defence Services), 1958-59, and Audit Report (Defence Services), 1960.

12.29 hrs.

**ESTIMATES COMMITTEE**

**HUNDRED-AND-THIRTIETH REPORT**

Shri Dasappa (Bangalore): I beg to present the Hundred and Thirtieth Report of the Estimates Committee on the Ministry of Food and Agriculture (Department of Agriculture) on the subject 'Exploratory Tubewells Organisation'.

12.29½ hrs.

**DEMANDS FOR GRANTS—contd.**

**MINISTRY OF EXTERNAL AFFAIRS—contd.**

Mr. Speaker: The House will now proceed with the further discussion and voting on the Demands for Grants under the control of the Ministry of External Affairs. The time allotted is 6 hours. We are starting this at about 12.30 p.m. today; we shall conclude this today. We can sit till 6.30 p.m.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Some time was taken the other day also.

Mr. Speaker: About half an hour was taken on the other day. All right. The hon. Minister will have to reply today. We shall try to conclude this by 6 p.m. if not by 6 p.m. some time after 6 p.m. Anyhow, we shall conclude this today.

Shri Braj Raj Singh: Let him reply tomorrow.

Mr. Speaker: No, it would not go on till tomorrow.

Acharya Kripalani: (Sitamarhi): Mr. Speaker, Sir, since we discussed foreign affairs last year, certain events have taken place which need our consideration. One of these is the report of the team of officers of the External Affairs Ministry who met their counterparts on the so-called border issues. The Report definitely says that so far